

OFFICE OF THE DISTRICT & SESSIONS JUDGE, GANJAM, BERHAMPUR

MEMO NO. 2415(J) / Dated. 26.03.2020

Copy to the:-

1. Spl. Judge(Vig.), Berhampur / *Judge, Family Court, Berhampur.*
2. Presiding Officer, Designated Court, OPID, Berhampur
3. 1st / 2nd / 3rd Addl. Dist. Judge, Berhampur
4. Addl. District Judge-cum-Spl. Court under POCSO Act, Berhampur
5. Addl. District Judge (LF & LTV), Berhampur
6. Additional District Judge, Bhanjanagar/ Aska/ Chatrapur/ Khallikote/ Kodala
7. Chief Judicial Magistrate, Ganjam, Berhampur
8. ASJ-cum-Registrar, Civil Courts, Berhampur
9. Addl. Chief Judicial Magistrate, Ganjam, Berhampur
10. Civil Judge (SD), Chatrapur/ Aska/ Bhanjanagar / Khallikote/ Kodala / *Berhampur*
11. Secretary, DLSA, Berhampur / *1st / 2nd A.J.C (SD), Berhampur, Sr. CT, LR & LTV, Berhampur.*
12. CJ(JD)-cum,-JMFC, Aska / *Berhampur*
13. SDJM, Berhampur/ Chatrapur/ Bhanjanagar
14. JMFC Aska (Cog.)/ Aska (Trial)/ Digapahandi/ Patrapur/ Purushottampur/ Soroda/ Buguda/ Hinjilicut/ Khallikote/ Kodala/Seragada/ Kabisuryanagar / Chatrapur / Bhanjanagar
15. Nyayadhikari, Gramnyayalaya, Sanakhemundi
16. JMFC (T), Berhampur
17. All JMFCs, Berhampur
18. JIC of Nizarat/ Copying/ Record/ Accounts/ Library, *Dist. Court, Berhampur.*
19. The Court Manager/ System Officer, District Court, Berhampur
20. Copy Circulation among staffs *to Dist. Court, Berhampur.*

for information and necessary action.

Copy to the:-

1. PP, Ganjam, Berhampur
2. GP, Berhampur
3. The Secretary, Bar Association, Chatrapur/ Bhanjanagar/ Aska/ Khallikote/ Kodala/ Digapahandi/ Soroda/ Patrapur/ Hinjilicut/ Buguda/ Purushottampur/ Sanakhemundi/ Seragara/ Kabisuryanagar

for information and necessary action.

PL
26.3.2020

Registrar

Civil Courts, Berhampur

